

[Sh. Harpal Singh Panwar]

should direct all the Stated and Union Territories to put immediate ban on the use of electricity for air conditioners, neon signs and for decorative purposes in the cities.

(iv) **Need to implement the proposed 'Mewar complex scheme' in Rajasthan for promoting tourism in the State**

SHRI GULAB CHAND KATARIA (Udaipur): Mr. Deputy Speaker, Sir, the history of Mewar is a glorified in the Indian History. The people from all over the world come to study the valour of the people of Mewar. The life and struggle of Maharana Pratap in Mewar can always be set as an example of bravery. The Tourism Department of Rajasthan Government had got the approval of the Central Government for 'Mewar Complex Scheme' in the year 1978-79 for the development of places connected with his life e.g. Rajtilak, Gogunda, Battlefield of Haldi Ghati, Chhittaur, Kumbholgarh and his last capital Chavand. An amount of Rs. 2 crores was sanctioned for various development works, but no development work has been done so far. I request the Government to take immediate action for undertaking the development works there.

[English]

(v) **Need to take steps to control mulberry disease to save the mulberry growers of Karnataka, Andhra Pradesh and Tamilnadu from total ruin**

SHRI C.P. MUDALAGIRIYAPPA (Chitradurga): TURKA, a serious disease of mulberry is caused by the feeding of the mealbug *MACONELLI COCCUS HIRSUTUS*. These bugs ravage the tender leaves and shoots. The affected parts become coppery green, then a pale yellow and finally so hard and crisp that the leaves do not open.

At present this disease is on its ram-

page in Karnataka, Andhra Pradesh and Tamil Nadu. This disease has caused retarded growth of silk worms and reduction in the weight of the cocoon. Controlling this mealbug, the causative agent of Tukra, through conventional insecticides is not possible because of the ill-effects of residues on the silk-worm, especially on the younger ones, even after a fortnight of application.

According to research studies spraying of dichlorvos and fishal rosin soap can help in the control of the disease.

I, therefore, urge upon the Centre, to take immediate steps to control the disease and to save the mulberry growers of Karnataka, Andhra Pradesh and Tamil Nadu from ruin.

(vi) **Need to ensure adequate and regular supply of all essential commodities through public distribution system**

SHRI AJOY MUKHOPADHYAY (Krishnagar): Sir, the Public Distribution system which was added as a new item of the Minimum Needs Programme in the Seventh Five Year Plan from 1987-88 onwards has its network spread all over the country and the Central Government has been discharging the responsibility of procurement and supply of seven essential commodities viz. wheat, rice, sugar, edible oils, controlled cloth, kerosene and soft coke at reasonable prices. But it is the common experience of the people that the public distribution system, as it stands now, suffers from various limitations. Firstly, it does not cover the entire population. Secondly, supply of the commodities is inadequate and irregular, thirdly there always remains a gap between allotment and supply to the States and Union Territories. Fourthly, the quality of the articles particularly that of rice supplied is not always up to the standard, and lastly, the prices are not adequately subsidised. Moreover, the Central Government is yet to take the responsibility of supplying at least seven more items of daily necessities.

In the circumstances, I request that in the interest of the people of the country, the Central Government should immediately come forward to remove the aforesaid deficiencies in the public distribution system and ensure adequate and regular supply of 14 essential commodities at subsidised rates throughout the country.

13.12 hrs.

DISCUSSION UNDER RULE 193

Rise in Prices in the Country—*CONTD*

[*English*]

MR. DEPUTY SPEAKER: Now, we will take up further discussion under Rule 193 on rise in price in the country raised by Saif-ud-din Soz on 30th April 1990.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, I have a submission to make. Already two hours were allotted for this and we have discussed this for three hours and six minutes. Enough discussion had taken place, only the reply is due. The Finance Minister is abroad and he would like to answer this himself because he would like to announce a number of policy matters during his reply. He wants to reply next week as soon as he returns, maybe Monday or Tuesday as soon as he returns. We can postpone this and take up the Demands in the meanwhile.

SHRI Y.S. MAHAJAN (Jalgaon): Do you also want to postpone the discussion, Sir?

MR. DEPUTY-SPEAKER: Do we postpone the discussion on this?

SHRI P. UPENDRA: Only the reply, Sir. Discussion is already over.

MR. DEPUTY-SPEAKER: No, there

are some Members who would like to speak."

SHRI P. UPENDRA: Sir, we have already consumed three hours and six minutes against two hours.

MR. DEPUTY-SPEAKER: I think we will do one thing. We will have a compromise. We will allow 4-5 speakers to speak on this today and we postpone the reply till the Minister returns and is present here, and after the speeches of these 4-5 Members we will take up the Demands.

(*Interruptions*)

SHRI AMAR ROYPRADHAN (Cooch Behar): Sir, we would like to know the exact date when the Minister will reply.

SHRI P. UPENDRA: We will communicate.

PROF P.J. KURIEN (Mavelikara): Sir, I would like to react on this. Of course, I agree to your Ruling.

MR. DEPUTY-SPEAKER: It is an important issue.

(*Interruptions*)

PROF. P.J. KURIEN: One thing I have to say here. Three or four Members will speak and the reply will be postponed to next week. But the point I am making is that if the hon. Minister is saying that we can take up the Demands immediately, well, it is good if he could have informed us a little earlier so that we are also prepared for that. (*Interruptions*) We agree to your Ruling. But about such things he should also inform us earlier so that it is easier for us to prepare. That is why I am saying this. (*Interruptions*) The Demands of the Ministry are taken up immediately. But our speakers are not ready. (*Interruptions*) Suddenly he comes up with a change in the list of Business.

MR. DEPUTY-SPEAKER: Prof. Kurien, the Demands of the Irrigation Department are already slated for discussion today. So,